

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
QUESTION NO 02.03.2010
ANSWERED ON

ROLE OF PANCHAYATS IN IMPLEMENTATION OF CENTRAL SCHEMES .

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SHRI BALAVANT ALIAS BAL APTE

Will the Minister of COAL HEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING PANCHAYATI RAJ be pleased to state :-

- (a) whether a plan has been made to ensure a leading role of Panchayats in the implementation of Centre sponsored schemes;
- (b) if so, the details thereof; and
- (c) the targets fixed to implement the above plan during Eleventh Five Year Plan and the present status thereof ?

ANSWER

MINISTER OF PANCHAYATI RAJ

(Dr. C.P. JOSHI)

(a) & (b): Ministry of Panchayati Raj has issued an advisory on 19.01.09 to the Union Ministries concerned for delineating role and responsibilities of Panchayati Raj Institutions in the Centrally Sponsored schemes. The salient points are:

- (i) Annual action plan of the scheme to flow from integrated decentralized Plans,
- (ii) Activities assigned to Panchayats to be supported with authority over functionaries & finances,
- (iii) Provision of sufficient untied/ flexible funds, administrative expenses of PRIs & for building capacities,
- (iv) Details of the audit & evaluation mechanism to be given, and
- (v) System for enforcing financial accountability & transparency to be specified.

(c): Implementation of the advisory is being done progressively it involves a large number of Union Ministries and the State Governments concerned.